THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) No, Sir. At present, there is no proposal to scrap the National Development Council.

(b) to (d) Do not arise.

Location for setting up power projects in view of one nation one grid

1838. SHRI RANGASAYEE RAMAKRISHNA: Will the Minister of POWER be pleased to state:

- (a) whether one nation one grid has become a reality on ground;
- (b) if so, whether there is no need any longer to transport the raw materials like coal for long distances since it would be possible to transport the final product, the power; and
- (c) if so, whether the siting of power projects in future would be confined to pit heads?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) Yes, Sir. All India synchronous National Grid has been established in the country through commissioning of Raichur - Solapur 765kV line, inter-connecting Southern Region grid with rest of the grid. This has made One Nation-One Grid-One Frequency, a reality.

(b) and (c) Section 7 of Electricity Act, 2003 stipulates that "Any generating company may establish, operate and maintain a generating station without obtaining a license under this Act if it complies with the technical standards relating to connectivity with the grid referred to in Clause (b) of Section 73: Accordingly, any generating company can set up thermal power plant anywhere in the country based on the cost benefit analysis considering transportation of coal and the transmission charges of electricity.

Effectiveness of measures by Bureau of Energy Efficiency

1839. DR. R. LAKSHMANAN: Will the Minister of POWER be pleased to state:

- (a) whether the measures initiated by the Bureau of Energy Efficiency (BEE) has yielded any desirable and tangible results;
 - (b) if so, the details thereof;

- (c) whether these measures would be of any use to Government in achieving its noble vision of providing 24x7 power to all households in the country by 2019; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) to (d) The following measures initiated by Bureau of Energy Efficiency have yielded tangible results in the field of energy efficiency and contribute significantly in achieving the vision of 24x7 power to all households in the country through resultant savings in energy consumption:

- (i) Prescribing reduction in specific energy consumption norms for energy intensive industries notified as designated consumers, under Perform, Achieve, Trade (PAT) Scheme.
- (ii) Star labeling of 21 appliances for improved energy efficiency.
- (iii) Fuel efficiency standards prescribed for passengers cars to reduce fuel consumption.
- (iv) Energy Conservation Building Codes (ECBC) formulated for energy efficiency improvement in commercial buildings.
- (v) Demonstration projects on Demand Side Management (DSM) in Municipal, Household, Agriculture and Small & Medium Enterprises (SME) sectors for reducing energy consumption in these sectors.
- (vi) Prescribing Design Guidelines for Energy Efficient Multi-Storey Residential Buildings.
- (vii) Enabling investment in energy efficiency projects through innovative financing mechanisms.
- (viii) Promotion of energy efficient LED lamps through Domestic Efficient Lighting Programme (DELP) and Street Lighting National Programme (SLNP), through which about 7.5 crore household LED bulbs are already distributed under DELP.
- (ix) Nationwide campaign for energy conservation.

The energy saving achieved through the above initiatives is about 83 billion units.